

There are difficulties in getting land for approaches of ROB's/ RUBs especially in built up areas. Moreover, the cost of acquisition of such land is also very high. Ministry has, therefore, decided that priority would be accorded to those ROB's/RUBs where no land acquisition is involved or to adopt the Grand Challenge Mechanism to take up ROB's/RUBs where land is made available by the State Government, at its own cost.

Deregistration of old vehicles

744. DR. ANIL AGRAWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the National Green Tribunal (NGT) has ordered to deregister all diesel and petrol vehicles older than ten and fifteen years respectively; and

(b) the steps taken by Government to remove all the old vehicles from the roads and action taken against the vehicles still plying on roads against the orders?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Yes, Sir. The Hon'ble National Green Tribunal (NGT) *vide* order dated 18.07.2016 and 20.07.2016 passed in O.A. No. 21 of 2014 in the matter of Vardhaman Kaushik v/s Union of India has ordered to deregister all diesel and petrol vehicles older than ten and fifteen years in Delhi/NCR.

(b) The implementation of above orders of Hon'ble National Green Tribunal (NGT) is being done by concerned State Transport Authorities.

Four laning of highways in UP

745. DR. ANIL AGRAWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any proposal with Government to convert highways in Uttar Pradesh into four lanes;

(b) if so, the names of these highways; and

(c) by when the work will commence and likely date of completion?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The development of National Highways is a continuous process and is taken up depending upon traffic volume,

inter-se priority and availability of funds. Details of ongoing four laning works on various National Highways in the State of Uttar Pradesh are given in the Statement.

Statement

*Details of ongoing four-laning of works on various National Highways
in Uttar Pradesh*

Sl. No.	NH No.	Section	Date of start	Likely date of completion
1.	NH-96	Pratapgarh to Allahabad Bypass Road	January, 2018	February, 2020
2.	NH-233	Varanasi-Ghagra Bridge (Package-I)	December, 2015	December, 2018
3.	NH-233	Varanasi-Ghagra Bridge (Package -II)	January, 2016	September, 2019
4.	NH-233	Varanasi-Ghagra Bridge (Package -III)	January, 2016	September, 2019
5.	NH-56	Varanasi-Sultanpur (Package-I)	January, 2016	July, 2019
6.	NH-56	Varanasi-Sultanpur (Package -II)	January, 2016	July, 2019
7.	NH-29	Varanasi-Gorakhpur (Package-II)	March, 2017	September, 2019
8.	NH-29	Varanasi-Gorakhpur (Package-III)	April, 2017	October, 2019
9.	NH-29	Varanasi-Gorakhpur (Package-IV)	April, 2017	October, 2019
10.	NH-29E	Gorakhpur Bypass	May, 2017	May, 2019
11.	NH-56	Lucknow-Sultanpur	May, 2017	March, 2019
12.	-	Lucknow Ring Road (Package-IIIB)	August, 2017	December, 2019
13.	NH-24	Bareilly-Sitapur	March, 2011	December, 2019
14.	NH-235	Meerut - Bulandshahar	April, 2017	October, 2019
15.	NH-709B	Baghpat Shamli (Package I)	November, 2018	April, 2020